

(5)

F. No. 13-70/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-⁷⁰~~66~~/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,


Please refer to your RTI application No. 10706 dated 08.11.2018, under RTI Act, 2005 the information received from **Dy. Registrar (Customs & ST Branch)**, containing 07 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 07 X 2=14 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

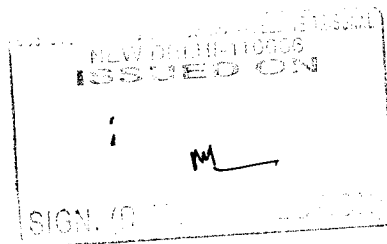
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


19/11/18
CPIO
CESTAT, New Delhi
Date: 19.11.2018

To,

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

O/C



(4)

CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

I.D.No.13-70/2018
Dated : 14.11.2018

Subject :- R.T.I. application No..P-195/10706/2018 dated 08.11.2018 filed by Sh.
R. K.Jain(CPIO ID-NO. 13-70/2018 dated 12.11.2018) .

The information sought by the applicant relating to Customs
Appeal Branch(DB)as under.

- 4(A)
 - (i,ii&vi) The information relating to these points, copy of computer History,
order sheets , proceedings and copy of vakalatnama is enclosed. *(7 pages)*
 - (iii.iv&v) *& C* In relation to these point no such record is available in the appeal
file.
*the applicant may also inspect the file on any working
day with prior notice*
- The CPIO is requested to transmit the same to the applicant.

Encl: 7 pages.

[Signature]
Deputy Registrar
Customs Branch
[Signature]

✓ To,
CPIO,CESTAT,
Delhi

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F. No. 13-70/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-70/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. R. K. Jain (No. 10706 dated 08.11.2018) received in this office on 12.11.2018, under RTI Act 2005 (copy enclosed) wherein certain information arc sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-70/2018(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 27.11.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section or you, ~~if have knowledge,~~ please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.


CPIO

CESTAT New Delhi
Date: 12.11.2018

For Compliance to:

1. DR (Customs & ST Branch), CESTAT, Delhi

Copy to: (For Information)

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003



CPIO ID - 13-70/2018 (CESTAT)

CPIO

Application under Section 6 of the Right to Information Act, 2005

Ref. No. : RTI/P-195/10706/18

Dated : 08-11-2018

Customs, Excise & Service Tax
Appellate Tribunal

12 NOV 2018

West Block No. 2, R.K. Puram,
New Delhi-110066

3061/CR/2018
12/11/18

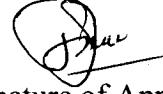
CPIO

Customs Excise & Service Tax Appellate Tribunal,
West Block 2, R.K. Puram,
New Delhi - 110066

1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	(A) Please provide the following information in relation to Appeal Nos. ST/1403/2010-ST[DB] (CCE Delhi v. Thomas Cook (I) Ltd.) : (i) Computerized Report from CESTAT CASE INFORMATION SYSTEM also containing details of Case History, Application History, Appeal/Application details etc. with Diary No. and Impugned Order details as available on CESTAT Database for each of the above cases. (ii) Copies of all Orders, Order Sheets/Record of Proceedings except Final Orders. (iii) Copies of all the notes put up by the registry/Hon'ble Members with orders thereon. (iv) Copies of any order/directions for out of turn listing of the matter (v) Details of the date on which the aforesaid mater was mentioned. Please also provide copies of the mention memo and directions thereon. (vi) Copies of all Vakalatnamas and no objections filed in case of change of lawyer. Please also intimate the date of filing of each Vakalatnama. Note:-Please provide pointwise information/ response for each of above points.

12/11

5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.
6.	A Postal Order No. 44F 081098 for Rs. 10 towards payment of fee is enclosed herewith.
7.	As per Section 7 of the RTI Act, 2005 information is to be provided within 30 days of the Application.



Signature of Applicant
Telephone No. : 9810077977
011-24651101, 24690707
Fax No. 011-24635243

Place : New Delhi

Encl. : as above

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